

Soma Begam On Behalf Of Mijanur Rahaman Vs State Of Tripura

Court: Tripura High Court- Agartala

Date of Decision: Jan. 4, 2024

Acts Referred: Code Of Criminal Procedure, 1973 – Section 439

Narcotic Drugs And Psychotropic Substances Act, 1985 – Section 20(b)(ii)(c), 25, 29, 37

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Siraj Ali, Raju Datta

Final Decision: Dismissed

Judgement